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Title : Introduction of Commissions for Protection of Child Rights (Amendment) Bill, 2006.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY):
Sir, I beg to move for leave to introduce a Bill to amend the Commissions for Protection of Child Rights Act, 2005.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Commissions for Protection of Child Rights Act, 2005."

The motion was adopted.

SHRIMATI RENUKA CHOWDHURY: I introduce the Bill.